

(19)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH,**

**CP NO. 254/2006  
OA NO. 1826/2000**

New Delhi, this the 16<sup>th</sup> day of May, 2007

**HON'BLE SH. L.K.JOSHI, VICE CHAIRMAN (A)  
HON'BLE SH. MUKESH KUMAR GUPTA, MEMBER (J)**

Hukum Chand Sharma  
(Removed Lab Asstt.)  
S/o Sh. Mohan Lal Sharma  
R/o 2-B, Nathu Colony, Delhi.

(By Advocate: Sh. Ruchir Mishra)

Versus

1. Mr. M.M.Swami  
Dy. Commissioner  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi.
2. R.Kalawati  
Asstt. Commissioner  
Kendriya Vidyalaya Sangathan,  
Dehradun Region,  
Salwala Hathi Barkala,  
Dehradun.
3. Mr. B.N.Singh  
Principal,  
Kendriya Vidyalaya Sangathan,  
Meerut Cantt.

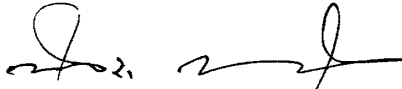
(By Advocate: Sh. S.Rajappa)

**ORDER (ORAL)**

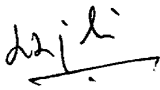
**Hon'ble Sh. Mukesh Kumar Gupta, Member (J)**

Learned counsel for respondents stated that the contempt proceeding pending before the Tribunal has been stayed by the Hon'ble High Court of Delhi on 14.5.2007. The next date of hearing of writ petition is fixed as 27.11.2007.

2. In the circumstance, CP is disposed of. Notices are discharged. However, liberty is granted to revive the same after the disposal of the writ petition, if necessary.

  
( MUKESH KUMAR GUPTA )  
Member (J)

'sd'

  
( L.K. JOSHI )  
Vice Chairman (A)